

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JODHPUR BENCH, JODHPUR**

Original Application No. 290/00160/2014

Jodhpur, this the 7<sup>th</sup> day of April, 2016

**CORAM**

**Hon'ble Dr. K.B.Suresh, Judicial Member**  
**Hon'ble Ms. Praveen Mahajan, Administrative Member**

Vanita Bhati d/o Shri Babu Lal Bhati, by caste Bhati, aged about 30 years, Tehsil and Dist. Jodhpur (Rajasthan).

.....Applicant

None present for the applicant

Versus

1. Union of India, through The Secretary, Ministry of Health and Family Welfare, Department of Health Research, New Delhi.
2. The Administrative Officer, All India Institute of Medical Sciences, Basni, Jodhpur (Rajasthan).

.....Respondents

By Advocate : Mr. K.S.Yadav

**ORDER**

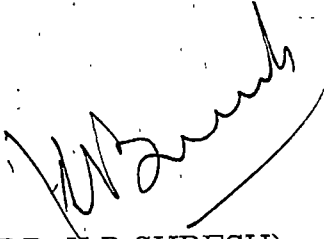
Heard.

The learned counsel for the applicant is not present. The learned counsel for the respondents would submit that the process of recruitment was held and now has been abandoned and, thus, the OA does not survive as having become infructuous.

Accordingly, the OA is dismissed as having become infructuous.

No costs.

  
( PRAVEEN MAHAJAN )  
Administrative Member

  
(DR. K.B.SURESH)  
Judicial Member

R/